NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

15.1.2018

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.218/BB/20 17	-	For hearing	441	Arvind Motors Pvt. Ltd.
NABAT (IN C				

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. B. WLLAS KIRAMPAH

ARUND MOTORS PUT. LD.

Ph: 9731599119

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ORDER

PCS for Petitioner is present. He has filed affidavit for correction of Section of Law as Section 209 of Companies Act, 1956 instead of Section 109 of Companies Act, 1956. Affidavit recorded. PCS has filed amended copy in pursuance to the order of this Tribunal on the affidavit of the Petitioner. List it for 25.01.2018.

Member (T)

Member (J)